

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.219

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

.....APPLICANT/PETITIONER

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

List the matter on **15.05.2023**.

Sd/-
**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-
**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**